

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 118(ND)15**  
**CA. NO.**

**CORAM:**

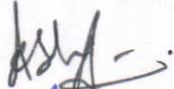
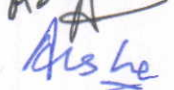
**PRESENT: SH. R. VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016**

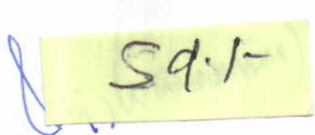
**NAME OF THE COMPANY:** M/s. R.K. Gupta & Anr. V/s. Sh. Suresh Manchanda & Ors. M/s.  
Markettimes TV Pvt. Ltd. & ors.

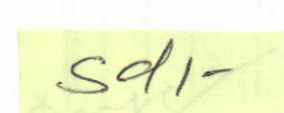
**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Abhinav Agnihotri	Adv.	Petitioner	
2.	Alisha Chopra	company secretary	Respondant	

**ORDER**

Ms. Alisha Chopra learned counsel has appeared for the Learned Counsel for the respondent. Learned Counsel has stated that her senior Counsel is indisposed today. In view of the submissions made by Ms. Alisha Chopra, the matter is adjourned and shall come up for arguments on 29<sup>th</sup> Sept 2016.

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)